

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GAJANAN PAPER MILLS PVT LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S. GAJANAN PAPER MILLS PVT LTD.
2.	Date of incorporation of corporate debtor	11/08/1994
3.	Authority under which corporate debtor is incorporated / registered	ROC-Nagpur
4.	Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U21010MH1994PTC080267
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.B 10, 11 & 12, MIDC Area, Village Dasarkhed, Buldhana, Malkapur Maharashtra India, 443112
6.	Insolvency commencement date in respect of corporate debtor	06/04/2026 NCLT, Mumbai Bench Passed order for Reboot of CIRP and Order received/downloaded by RP on 11/04/2026
7.	Estimated date of closure of insolvency resolution process	05/07/2026 90 Days From the date of Commencement of Reboot of CIRP i.e. 06/04/2026
8.	Name and registration number of the insolvency professional acting as resolution professional	Name: Mahendra Prasad Jindal Reg. No.: IBBI/IPA-001/IP-P00616/2017-2018/11073
9.	Address and e-mail of the resolution professional, as registered with the Board	Add: B-501, Safal Pegasus, 100ft Ring Road, Prahalad Nagar, Ahmedabad, Gujarat-380015 Email: mpjindal@rediffmail.com
10.	Address and e-mail to be used for correspondence with the resolution professional	Add: B-501, Safal Pegasus, 100ft Ring Road, Prahalad Nagar, Ahmedabad, Gujarat-380015 Email: gajananirp@gmail.com
11.	Last date for submission of claims	20/04/2026 i.e. 14 days from 06/04/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	Relevant Forms and Details of authorized representatives are available at:	(a) Relevant forms are available at https://ibbi.gov.in/en/home/downloads (b) N.A.


Notice is hereby given that the National Company Law Tribunal has ordered for the reboot of corporate insolvency resolution process of the **M/s. Gajanan Paper Mills Pvt Ltd. on 06/04/2026.**

The creditors of **M/s Gajanan Paper Mills Pvt Ltd.** are hereby called upon to submit their claims with proof on or before 20/04/2026 to the resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


Mahendra Prasad Jindal
Resolution Professional

In the matter of Gajanan Paper Mills Pvt Ltd
Reg. No. - IBBI/IPA-001/IP-P00616/2017-2018/11073
AFA valid upto 31/12/2026



Date: 11/04/2026
Place: Ahmedabad

11 goats killed in Leopard attack

Farmers demand action



An official taking stock of the dead goats in the cowshed.

to light in the Parsodi area of Paoni taluka, triggering fear among farmers and livestock owners.

According to information, leopards have been frequently spotted roaming in the Parsodi rehabilitation area. Despite repeated concerns raised by locals, alleged lack of vigilance by the Forest Department has put villagers at risk.

A leopard entered the cowshed of livestock farmer Purushottam Chaudhary and attacked his goats. Though the animals were kept inside the barn, the leopard managed to kill 11 goats.

The incident came to light the next morning when the cattle were taken out of the shed. The

matter was immediately reported to the forest department. Following an inspection and post-mortem, it was confirmed that the goats were killed by a leopard.

The farmer has suffered an estimated loss of around Rs 1 lakh due to the attack. The increasing movement of wild animals near farms has created fear among farmers and agricultural labourers, which may also impact the ongoing agricultural season.

Local Shiv Sena leader Balu Phulbandhe has demanded that the forest department take immediate steps to control the movement of leopards and other wild animals in the area and provide compensation to the affected livestock owner.

Our Correspondent
PAONI, Apr 13

AN INCIDENT of a leopard attack killing 11 goats has come

DR AMBEDKAR'S BIRTH ANNIV grand rally taken out



Rally being taken out in Gondia.

(Pics by Mahesh Yogi)

District Correspondent
GONDIA, Apr 13

A GRAND rally was organised on the occasion of the birth

anniversary of Bharat Ratna Dr Baba Saheb Ambedkar in Gondia, on Tuesday.

The rally passed through various routes of the city. The rally

was enthusiastically welcomed by the Nationalist Congress Party by garlanding the painting of Bharat Ratna Dr Baba Saheb Ambedkar in front

of the Nationalist Congress Bhawan, Rail Toli office. Arrangements were made for distribution of cold drinks on this occasion. A large number of citizens participated enthusiastically in the rally.

The programme was organised under the guidance of MP Praful Patel and former MLA Rajendra Jain. On this occasion, city president Nanu Mudaliar, Madhuri Nasre, Vineet Sahare, Kallu Yadav, Raju N Jain, Sanjeev Rai, Varsha Bais, Vishakha Tembhurne, Shailesh Vasthi, Karan Tekam, Shankar Tembhere, Pankaj Mishra, Vinayak Khaire, Nago Bansod, Vinayak Sharma, Shreyash Khobragade, Bittu Sonpure, Bunty Dongre, Harsh Meshram, Pasha Sheikh, Imran Sheikh, Sandesh Chaur, Luv Mate, Vaman Gedam, along with a large number of office bearers and workers were present.

UPKWLs PAPs withdraw agitation after Bhonekar's assurance



MLA Narendra Bhonekar along with the PAPs at the agitation.

District Correspondent
BHANDARA, Apr 13

THE project affected villagers from the 12 villages of Paoni tehsil, and other people whose land has gone in the Umrer-Paoni-Karhandla Wildlife Sanctuary (UPKWLs), had started chain hunger strike in front of the Wildlife Department's office in Paoni to attract the attention of the authorities, towards the fulfilment of their demands. They withdrew from the agitation, after MLA Narendra Bhonekar paid visit to their camp and assured of taking up the subject at his level and to have early resolution, recently.

He also spoke to the concern forest authorities and ask them to take immediate early steps towards resolving the issue of the villagers.

The main demands of the PAPs have early rehabilitation and to release adequate compensation, certificate of project affected, employment for the unemployed youths, package of Rs 25 lakh to each family and others. It may be noted that the villagers from Pahungaon, Chichkheda, Murmadi (Rithi), Avadgaon (Rithi), Dhannagon, Kavadi, Gaidongri, Jogikheda, and others have started agitation from April 6, under the banner of Umrer-Paoni-Karhandla

Abhyaran Anyagrastanchi Kruti Samiti and under the guidance of Convener Anil Mendhe.

Mendhe while speaking with the MLA Bhonekar has informed that their land was acquired for the expansion of the WLS, in the year 2016 and even after a decade they are waiting for their rehabilitation and compensation.

We have brought the subject into the knowledge of the concern authorities for many times, but every time we got only the assurance and nothing else. Importantly, before the land acquired for the WLS, villagers land was also acquired for the Gosikhurd project.

Bhonekar offered lemon water to the agitators, to end their agitation. Paoni Municipal Council's President Dr Vijaya Nandurkar and other leaders have extended their support to the legitimate demands of the agitators.

Bablu Waghmare, Harish Talmale, Arvind Asai, Gulab Asai, Sarpanch Sarika Dadmal (Pahungaon), Mahendra Narnaware, GP Member Jaswanta Mahajan, Alka Nakhate, Jyoti Kamble, Vithal Kurudkar, Dilip Dawale, Mahesh Gonnade, Anand Mahure, Bhojraj Kurutkar, Jageshwar Shanivare, Dilip Gunvir and others were present during the visit of the Bhonekar.

Dental care, hygiene important for great smile: Dr Hoodia

Our Correspondent
HINGANGHAT, Apr 13

"SMILE is the identity of the personality. Just by smiling, a person can create a sense of belonging. Dental care and hygiene are also very important for a great smile," said Dr Poonam Hoodia, President of Nagpur Dentist Association, while speaking as the chief guest and judge at the Digital Smile Competition organised by the Dental Association on the occasion of World Oral Health Day at the local Kataria Bhavan, recently.

Many participants from the city participated in the competition enthusiastically and displayed their attractive smiles. The winners were selected in two categories, male and female, according to different age groups. For women (18 to 35 years), the first prize was presented to Akshara Bhende, the second prize to Neha Bongirwar Jajettiwari, for women



Organisers felicitating Dr Poonam Hoodia at the event.

(above 35 years), the first prize was presented to Ritu Sharma, the second prize to Dr Seema Mandhaniya, for men (above 35 years), the first prize was presented to Gaurav Ostwal and the second prize to Adv Ibrahim Habib Bakhsh.

All first and second prize winners were awarded trophies, gift hampers and certificates. Similarly, among the winners who received the most likes on social media, the first prize for women (18 to 35 years) was presented to

Ankita Mundhada, the first prize for women (above 35 years) was presented to Jaya Sayankar, and the first prize for men (above 35 years) was presented to Mukund Mundhada. The judges particularly praised the natural and effective smiles of all the winners in this prestigious competition.

The chief guests of the event were Dr Poonam Hoodia (President, IDA Nagpur Branch) and Dr Nitin Jain (Endodontist, Nagpur). Dr Poonam Hoodia, Dr Vikram Belkhode (Prosthodontist,

moderated the programme and Dr Varun Lodha proposed the vote of thanks.

On this occasion, the office bearers of the association said that such competitions not only increase awareness about oral health in the society but also promote positivity and confidence. They appreciated this initiative from all levels and congratulated all the winners and organisers.

DRUCC members meet SECR GM Prakash

District Correspondent
GONDIA, Apr 13

A DELEGATION of District Railway Users' Consultative Committee (DRUCC) members met SECR General Manager Tarun Prakash, during his recent visit to Gondia railway station. They held discussions with the senior officials, about commuters' problems and need for better amenities.

DRUCC Member Vinod Chandwani brought the subject of stoppage of Howrah - Mumbai Duranto Express and Pune - Howrah Duranto Express at Gondia Railway Station.

Justifying his demand, Chandwani apprised the authorities, that Gondia is an important junction between Mumbai - Howrah from where every day more than 20,000 passengers travel to their respective destinations.

Besides, Gondia is an important trade centre, situated in the neighbourhood of Madhya Pradesh and Chhattisgarh. He



DRUCC members along with SECR GM Tarun Prakash.

added that the stoppage of both the important trains will help thousands of students, businessmen and other commuters.

Former DRUCC Member Jaspalsingh Chawla put forth the demand for the extension of Nandigram Express via Gondia.

He said that at present the train runs via Ballarshah, Majri, Adilabad, Huzoor Sahib Nanded, Chhatrapati Sambhaji Nagar to Mumbai and it's feasible

to change the route through Wadsa, Chandafort, Saundad to Gondia, towards the onwards travel. He also demanded to start new Amrit Bharat train via Gondia.

SECR Divisional Railway Manager Deepak Kumar Gupta, DRUCC Members Lakshimichand Rochwani, Chinu Ajmera, Harish Agrawal, Sunil Bodani, Yash Anwani, Raju Aswani and others were also present during the meet.

Washim admn conducts door-to-door trial runs ahead of Digital Census 2027

District Correspondent
WASHIM, Apr 13

PREPARATIONS for the upcoming Census 2027 have gathered pace in Washim district, with the administration initiating field-level mock drills through house-to-house visits. A live rehearsal of the enumeration process was successfully conducted in Lakhal and Sonkhas areas, marking a significant step towards the transition to a fully digital census system, the other day.

The demonstration was carried out under the guidance of master trainers Dr Rajesh Gawai and Kartik Gadling, along with District Census Coordinator Shashank Rukhne. Enumerators were trained on conducting effective household visits, engaging with residents to gather accurate data, and entering the information into the digital system.

Census 2027 will be conducted entirely in digital mode and implemented in two phases. The first phase, 'House Listing and Housing Census,' is scheduled from May 16 to June 14, 2026. During this period, enumerators will visit households and collect data based on a structured questionnaire of 34 questions, interacting with



Officials present for the door-to-door trial.

the head of the family or available members. The collected information will be uploaded directly to the Census portal through the HLO mobile application.

The second phase, 'Population Enumeration,' will take place from 1 February to 28 February 2027. The administration has assured that strict measures will be in place to ensure the confidentiality and security of citizens' data throughout the process.

The district administration has appealed to citizens to actively participate in this national exercise. The rehearsal programme was attended by Sarpanchs, Talathis, Gram Sevaks, Mandal Officers and Gram Panchayat staff, reflecting coordinated efforts at the grassroots level.

RTO takes action against ten tippers transporting sand illegally

District Correspondent
BULDHANA, Apr 13

AS ILLEGAL and overloaded sand was being transported by tippers from the sand ghat at Khaparkhedla under Lonar tehsil, the villagers complained to Bibi Police Station in this regard, on which the police took action and seized the sand tipper and informed the RTO for inspection. On this, when the RTO measured it on an electronic scale, it found that the sand was more than its capacity, so the RTO took bold action and imposed a fine of Rs 7,86,000 on that tipper, recently.

As per details, some villagers stopped illegal traffic on the sand ghat and informed the Bibi Police Station. Accordingly, the police rushed to the spot and seized some tippers. Some amount of royalty was found with the tipper drivers, but it was observed that the vehicles were filled with sand beyond their capacity.

After this, the tehsil administration and police called the Buldhana Regional Transport Office. When the RTO team checked the weight of the vehicles on the electronic scale, it became clear that many tippers were overloaded.



A tipper truck.

In this case, (MH-28/BB-9922), (MH-28/BX-6717), (MH-28/BB-6040), (MH-28/BB-9932), (MH-28/BB-9931), (MH-28/BB-4175), (MH-28/CF-8743), (MH-28/BB-9925), (MH-28/BB-9242), (MH-28/BB-7202). A total of Rs 5,86,000 was imposed on these 10 tippers and Rs 2 lakh on the other 3 vehicles under the Motor Vehicle Act, for a total of Rs 7,86,000.

Motor Vehicle Inspector Yogesh Patil, Assistant Inspector Nikhil Thakur, as well as Rajesh Dhakne and

Vaman Adsar participated in this action.

This campaign was implemented under the guidance of Deputy Regional Transport Officer Raghuvveer Singh Dilawar.

While there are 4 sand ghats in Sindkhedraja Raja taluka and 3 sand ghats in Lonar taluka, hundreds of vehicles are overloaded daily through these ghats, causing a huge loss to the Government's revenue.

The citizens say that this is a case of collusion between contractors, talathis and mandal officers and it is happening only due to meaningful connections.

Therefore, the newly appointed District Collector should take immediate notice of this type of situation and order strict action against the sand mafia by keeping such incidents in check and by ordering the revenue department and local police to be more vigilant and prevent illegal sand extraction and transportation.

CHANGE OF NAME
I. Smt. Padma Raju Maige Spouse of Army No. 14350056H Ex Raju Namdeo Rao Maige R/o Army Air Defence Regiment Resident of Plot No.4 NANDANVAN COLONY NEAR Saroj Colony Sutgiri road Amravati, Tahsil & District Anravati-444607 (Maharashtra) have Change my name from Padma Ganpat Daware (Existing Name as per my husband's service Records) to Padma Raju Maige (My Correct name as per Aadhar Card, Pan Card and School Leaving Certificate) and correct date of Birth is 19 Sept 1966 (Nineteen September nineteen sixty six).

CHANGE OF NAME AND BIRTH
I, No 15748624H RAUT SUNIL DASARAM RANK -SEP at resident of At-Post Bapera (Shihora) Th Tumsar Dis Bhandara pin 441915 hereby declare that my Army service Document mistakenly record my father name was DASARAM SADU RAUT (old Name) and have date of birth 12/12/1967 I want to changed his Name DASARAM SADASHIV RAUT and DOB 12/12/1968 (new) all official documents and all transaction as per civil records for with immediate effect vide affidavit 57AB 808556 dated 07/04/2026

CHANGE OF NAME AND BIRTH
I, No 15748624H RAUT SUNIL DASARAM RANK -SEP at resident of At-Post Bapera (Shihora) Th Tumsar Dis Bhandara pin 441915 hereby declare that my Army service Document mistakenly record my Mother name was DURMILA (old Name) and have date of birth 22/04/1975 I want to changed her Name DURMILA DASARAM RAUT and DOB 01/01/1970 (new) all official documents and all transaction as per civil records for with immediate effect vide affidavit 57AB 808555 dated 07/04/2026

PUBLIC NOTICE
All the people are informed that my client Lakshmi Sharad Billewar own and possess the following property.
Description of property: Tauska & Dist. Amravati, Within limits of Z.P. Amravati, Mouje Warwad, Survey no. 1/1-B & Gut no. 80 out of which Layout Plot no. 11 eastern part admeasuring 1425 sq.ft (132.43 sq. mtr.), which is bounded as under-east- Plot no.14 west- Remaining Portion of Plot no. 11 owned by Rajendra Shriam Phokar north-Poultry Farm south-Layout Road. My client acquired the above said property from Shri Anandrao Tiliuji Pakhare, through Registered sale deed dated 11.03.2026 duly Regd at Sr no. 330. The following one previous original link Sale deed of the subject property are missing 1) Sale deed no. 3311 dated 24.11.2008. However, if there is any objection in this regard or any interest, mortgage or any other right on the above said property, or whoever found the said sale deed, the full notice shall be written within (7) Seven days from the date of publication to following address/mobile number with proof, no one's objection will be considered thereafter.
Adv. Nikhil P Agarwal
Kaveri Complex, bus stand road, Amravati
Mobile No. 9922515533

CHANE OF NAME
I MADHAVE legally wedded spouse of No JC-178311P Ex SJB DNYANESHWAR LAXMANRAO KUMBHARE of the MAHAR REGT RECORDS and presently residing at Lumbini Nagar, Nandgaon Road, Pulgaon, Tah Deoli, Dist-Wardha have changed my name from MADHAVI to MADHAVI DNYANESHWARRAO KUMBHARE vide Affidavit/Self declaration.

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF GAJANAN PAPER MILLS PVT LTD.

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/S. GAJANAN PAPER MILLS PVT LTD.
2. Date of incorporation of corporate debtor	11/08/1994
3. Authority under which corporate debtor is incorporated / registered	RCC-Nagpur
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21010MH1994PTC08267
5. Address of the registered office and principal office (if any) of corporate debtor	Plot No.B 10, 11 & 12, MIDC Area, Village Dashedind, Buldhana, Maharashtra India, 443112
6. Insolvency commencement date in respect of corporate debtor	06/04/2026 NCLT, Mumbai Bench Passed order for Reboot of CRP and Order resolved/downloaded by ISP on 11/04/2026
7. Estimated date of closure of insolvency resolution process	05/07/2026 90 Days From the date of Commencement of Reboot of CRP i.e. 05/04/2026
8. Name and registration number of the insolvency professional acting as resolution professional	Name: Mahendra Prasad Jindal Reg. No: BEE/19A-001/IP-P00616/2017-2018/11073
9. Address and email of the resolution professional, as registered with the Board	Addr: B-501, Safal Pegasus, 100R Ring Road, Prantlal Nagar, Ahmedabad, Gujarat-380015 Email: mpjindal@rediffmail.com
10. Address and email to be used for correspondence with the resolution professional	Addr: B-501, Safal Pegasus, 100R Ring Road, Prantlal Nagar, Ahmedabad, Gujarat-380015 Email: gajananip@gmail.com
11. Last date for submission of claims	20/04/2026 i.e. 14 days from 06/04/2026
12. Classes of creditors, if any, under clause (b) of sub-section (84) of section 21, ascertained by the resolution professional	N/A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at: https://bbi.gov.in/ory/home/available_docs (b) N/A.

Notice is hereby given that the National Company Law Tribunal has ordered for the reboot of corporate insolvency resolution process of the M/s. Gajanan Paper Mills Pvt Ltd. on 06/04/2026.
The creditors of M/s Gajanan Paper Mills Pvt Ltd. are hereby called upon to submit their claims with proof on or before 20/04/2026 to the resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form C.
Submission of false or misleading proofs of claim shall attract penalties.
Mahendra Prasad Jindal Resolution Professional shall act in the matter of Gajanan Paper Mills Pvt Ltd.
Reg. No. - BEE/19A-001/IP-P00616/2017-2018/11073
Date: 11/04/2026
Place: Ahmedabad

कोराडी औष्णिक विद्युत प्रकल्पात मोठा अपघात

पीप होलमधील वाफेने आठ जण भाजले • चौघे गंभीर, चौघे किरकोळ जखमी

◆ **नागपूर, १३ एप्रिल** महानिर्मितीच्या कोराडी औष्णिक विद्युत प्रकल्पात युनिट क्रमांक १० मध्ये १३ मीटर उंचीवरील मजल्यावर क्लिंकर पाडत असताना बॉयलरमधील पीप होलमधून वाफ बाहेर आल्याने ८ जण भाजले गेले. आठपैकी चौघे गंभीर जखमी आहेत. आठपैकी जणांवर खाजगी रुग्णालयात उपचार सुरू आहेत. ही घटना सोमवारी सकाळी १०.२० मिनिटांनी घडली. या घटनेमुळे प्रकल्पात एकच खळबळ उडाली. घटनेनंतर कामगारांनी धावपळ केली. सचिन भागेवार, विवेक पाटील, तेजस सोनवणे, ए. के. काझी, निखिल जायतगुडे, कमलेश बारमे, गुलसिंग टिकाम, विलास

बन्सोड अशी अपघातात जखमी झालेल्यांची नावे आहेत. सूर्याचा माहितीनुसार, कोराडी औष्णिक विद्युत प्रकल्पातील ६६० मेगावॉट संच क्रमांक १० मध्ये सोमवारी सकाळी दहा वाजता वीज निमिती प्रक्रिया सुरू होती. दरम्यान, कोराडी औष्णिक विद्युत केंद्रातील संच क्र.१० मध्ये सुमारे १३ मीटर उंचीवरील मजल्यावर क्लिंकर पाडत असताना अचानक बॉयलरमधील पीप होलमधून वाफ बाहेर आली. गरम वाफ आणि गरम राख काही मजूर आणि अधिकाऱ्यांच्या आंगावर पडली. यामध्ये आठ जण जखमी झाले. अचानक घडलेल्या घटनेमुळे कामगार आणि अधिकारी आरडाओरड करू लागले. हा प्रकार पाहून परिसरात

असून परिस्थिती नियंत्रणात आहे. सदर घटनेचे सुरक्षा विभागातर्फे 'सेफ्टी ऑडिट' सुरू करण्यात आले असून प्रथमदर्शनी सुरक्षा नियमांचे कोणतेही उल्लंघन झालेले दिसून येत नसल्याची माहिती महानिर्मितीने प्रसिद्धिपत्रकाद्वारे दिली आहे. **महानिर्मितीकडून उपचाराचा खर्च** महाराष्ट्र राज्य वीज निमिती कंपनी (महानिर्मिती) तर्फे सर्व जखमींना सर्वोत्तम वैद्यकीय उपचार उपलब्ध करून देण्यात येत असून अपघातग्रस्त कर्मचाऱ्यांचा वैद्यकीय उपचारांचा सर्व खर्च महानिर्मितीतर्फे करण्यात येणार आहे. तसेच जखमींची योग्य ती काळजी घेण्यात येत असल्याची माहिती देण्यात आली आहे. **◆ (तथा वृत्तसेवा)**



मानसिकदृष्ट्या खचून जातात. लक्ष्य पूर्ण करणे आणि शासनाच्या योजनांचे अंमलबजावणी साधण्यासाठी शिक्षकांचे पूर्ण लक्ष असणे आवश्यक असते. मात्र, शिक्षक 'डेटा' भरण्यात व्यस्त राहिल्यामुळे विद्यार्थ्यांचे वाचन, लेखन आणि गणिती कौशल्ये खालावत आहे.

प्रायाभूत साक्षरतेचा अभाव पहिली ते चौथीच्या विद्यार्थ्यांचा पाया पक्का करण्यासाठी शिक्षकांचे पूर्ण लक्ष असणे आवश्यक असते. मात्र, शिक्षक 'डेटा' भरण्यात व्यस्त राहिल्यामुळे विद्यार्थ्यांचे वाचन, लेखन आणि गणिती कौशल्ये खालावत आहे.

खाजगीकरणकडे ओढा सरकारी शाळांमधील शिक्षक कामात व्यस्त राहत असल्यामुळे पालकांचा जिल्हा परिषदेच्या शाळांवरील विश्वास कमी होत आहे. परिणामी गरीब माणुसही पोटाला चिमटा काढून पावलाखाजगी शाळेकडे प्रवेश देत आहे.

अध्यापनाचा अभाव शिक्षक जेव्हा बीएलओच्या कामासाठी बाहेर असतात, तेव्हा वर्गातील विद्यार्थ्यांचे शैक्षणिक नुकसान भरून काढता येत नाही.

लिटिक किंवा डेटा ऑपरेटरची कामे देणे चुकीचे शिक्षक हा समाजाचा शिष्टाचार आहे. त्याला 'क्लर्क' किंवा 'डेटा ऑपरेटर' बनवणे हे भविष्यातील पिढीसाठी घातक आहे. जर जिल्हा परिषदेच्या शाळा वाचवायच्या असतील आणि ग्रामीण विद्यार्थ्यांचे भविष्य उज्वल करायचे असेल, तर शिक्षकांना अशैक्षणिक कामांच्या जोखडातून मुक्त करणे ही काळाची गरज असल्याचे विविध शिक्षक संघटनांचे मत झाले आहे.

५५ तहसीलदारांना पदोन्नती

महसूल विभागात पहिल्यांदाच असा निर्णय

◆ **नागपूर, १३ एप्रिल** प्रशासन अधिक सक्षम व ग्रामिण कल्याणाच्या दृष्टीने महत्त्वपूर्ण पाऊल उचलत महसूल मंत्री चंद्रशेखर बावनकुळे यांनी मोठा निर्णय घेतला आहे. या निर्णयानुसार राज्यातील तब्बल ५५ तहसीलदारांना उपजिल्हाधिकारी पदावर पदोन्नती देण्यात आली आहे. महसूल विभागावर शेतकऱ्यांच्या

जमिनीचे हक्क, ७/१२ उतारे, आपत्ती व्यवस्थापन, कायदा व सुव्यवस्था तसेच विविध शासकीय योजनांची अंमलबजावणी यांसारख्या महत्त्वाच्या जबाबदाऱ्या आहेत. त्यामुळे या विभागाची कार्यक्षमता वाढविणे ही काळाची गरज मानली जात होती. मागील वर्षीच या पदोन्नतीसंबंधित निर्णय घेण्यात आला होता. मात्र काही प्रशासकीय कारणांमुळे त्याची अंमलबजावणी रखडली होती. अखेर ठाम भूमिका घेत हा निर्णय प्रत्यक्षात आणण्यात

आला. महसूल खात्याच्या इतिहासात एकाच वेळी इतक्या मोठ्या प्रमाणावर पदोन्नती देण्याची ही पहिलीच घटना मानली जात आहे. या पदोन्नतीमुळे नागरिकांच्या तक्रारींचे जलद निवारण, शेतकऱ्यांच्या प्रश्नांवर त्वरित निर्णय तसेच आपत्ती व्यवस्थापन अधिक प्रभावी होण्यास मदत होणार आहे. परिणामी प्रशासन अधिक पारदर्शक, जबाबदार आणि गतिमान होईल, अशी अपेक्षा व्यक्त केली जात आहे. **◆ (तथा वृत्तसेवा)**

सत्यनारायण नुवाल, दक्ष खंते यांना 'नागभूषण' पुरस्कार जाहीर



पुरस्कार आणि आयर्नमॅन दक्ष खंते यांना युवा नागभूषण पुरस्कार जाहीर झाला आहे. १ लाख रुपये रोख, शाल श्रीफळ व सन्मानचिन्ह असे नागभूषण पुरस्काराचे स्वरूप असून ५० हजार रुपये रोख, शाल श्रीफळ व सन्मानचिन्ह असे युवा नागभूषण पुरस्काराचे स्वरूप आहे. रोख, २६ एप्रिल रोजी समिट हॉल, हॉटेल रेडिसन मध्ये येथे सदर पुरस्कार वितरण कार्यक्रमाचे आयोजन करण्यात आले आहे. **◆ (तथा वृत्तसेवा)**

ऑनलाईन माहिती भरणे

सरत, यू-डायस, शांतेय पोषण आहाराची दैनंदिन माहिती, विविध ॲप्सवर दररोज हजेरी आणि फोटो अपलोड करणे यामध्ये शिक्षकांचा वेळ खर्च होत आहे. **विविध सर्व्हे** स्वच्छता अभियान असो किंवा आरोग्य विभागाचे सर्व्हे, प्रशासनाला सर्वात सोईचे स्वस्त मनुष्यबळ म्हणून जिल्हा परिषदेचे शिक्षक दिसतात. **शिक्षक आणि मानसिक तणाव** वर्गात शिकविण्याऐवजी तहसिलदार कार्यालय किंवा बीएलओच्या कामासाठी फिरण्यास भाग पाडले जाते, तेव्हा शिक्षक

दुसरी, तिसरी, चौथीसाठी नवीन अभ्यासक्रम

◆ **नागपूर, १३ एप्रिल** राज्य शैक्षणिक संशोधन व प्रशिक्षण परिषदेच्या वतीने इयत्ता दुसरी, तिसरी आणि चौथीसाठी नवीन अभ्यासक्रम २०२६-२७ या शैक्षणिक सत्रापासून लागू होणार आहे. त्यासाठी प्रशिक्षणाचे आयोजन करण्यात आले आहे. ४ मेपासून शिक्षकांच्या प्रशिक्षणास सुरुवात होणार आहे. या प्रशिक्षणासाठी शिक्षकांनी उपस्थित राहणे बंधनकारक आहे. विदर्भ वगळता नवीन शैक्षणिक वर्ष १५ जून

२०२६ पासून सुरू होत आहे. त्यापूर्वी सर्व शिक्षकांचे प्रशिक्षण पूर्ण करण्याचे उद्दिष्ट शासनाने ठेवले आहे. हे प्रशिक्षण राज्यस्तर, जिल्हास्तर आणि तालुकास्तर अशा तीन टप्प्यांत पार पडणार आहे. राज्यस्तरासाठी ४ ते ७ मे २०२६ (मराठी व उर्दू माध्यम), जिल्हास्तर ११ ते १४ मे २०२६ (मराठी व अन्य माध्यम) व तालुकास्तर प्रशिक्षण १८ ते ३० मे २०२६ (मराठी व अन्य माध्यम) रोजी आयोजित करण्यात आले आहे. उर्दू माध्यमासाठी हे प्रशिक्षण केवळ राज्य

आणि जिल्हा अशा दोनच स्तरांवर आयोजित केले जाणार आहे. सहसंचालकांनी सर्व प्रादेशिक विद्या प्राधिकरणे आणि जिल्हा शिक्षण व प्रशिक्षण संस्थांना या संदर्भात जिल्हास्तर सुलभकांची नावे त्वरित कळवण्याचे आदेश दिले गेले आहेत. नवीन अभ्यासक्रम वर्गात शिकवताना शिक्षकांना कोणत्याही अडचणी येऊ नयेत आणि अध्यापन प्रक्रिया सुलभ व्हावी, हा या प्रशिक्षणाचा मुख्य हेतू आहे. **◆ (तथा वृत्तसेवा)**

प्रतिनियुक्तीसाठी फाईन आर्ट सीईटी आता नवे धोरण आता नवे धोरण परीक्षा सुरळीत

तीन वर्षांनंतर मूळ विभागात परत महसूल विभागाचा निर्णय

◆ **नागपूर, १३ एप्रिल** महसूल विभागाने प्रतिनियुक्तीसाठी आता नवे धोरण ठरविले आहे. महसूल विभागाच्या कोणत्याही अधिकाऱ्याने प्रतिनियुक्ती पूर्ण केल्यानंतर त्याला त्याच्या मूळ विभागात परत जाऊन किमान तीन वर्षे सेवा बजावणे आवश्यक असेल, ज्याला 'क्लिंग-ऑफ पीरियड' (शांतता कालावधी) म्हणून ओळखले जाते. महसूल विभागाचे कामकाज अधिक प्रभावी आणि लोककेंद्रित करण्यासाठी महाराष्ट्र सरकारने एक महत्त्वाचा निर्णय घेतला आहे. आता महसूल विभागातील राजपत्रित अधिकाऱ्यांच्या मर्यामानी प्रतिनियुक्तीला आळा घालण्यात आला आहे. मुख्यमंत्री देवेद्र फडणवीस यांच्या प्राथेतीचे प्रतिनियुक्ती पूर्ण करणाऱ्यांना नवीन नियमांची घोषणा केली आहे. याचा मुख्य उद्देश

प्रशासकीय शिस्त राखणे आणि सर्वसामान्य जनतेला कोणत्याही विवलाशिवाय शासकीय सेवा प्रदान करणे हा आहे. गेल्या काही काळापासून असे दिसून आले आहे की, महसूल, भूमी अभिलेख आणि नोंदणी यांसारख्या महत्त्वाच्या विभागांमधील अधिकाऱ्यांना दीर्घ कालावधीसाठी इतर विभागांमध्ये किंवा महामंडळांमध्ये प्रतिनियुक्तीवर पाठविले जात होते. यामुळे महसूल विभागातील वरिष्ठ पदे रिक्त राहत होती. त्याचा थेट परिणाम शेतकरी आणि सामान्य नागरिकांच्या महत्त्वाच्या कामांवर होत होता. शिवाय, सुरुवातीच्या प्रतिनियुक्तीचा कालावधी कमाल तीन वर्षांपर्यंत मर्यादित आहे. विशेष परिस्थितीत, मूळ विभागाच्या परवानगीने केवळ एका वर्षाची मुदतवाढ दिली जाऊ शकते. हा नवीन नियम अतिरिक्त जिल्हा दंडाधिकारी, उप-जिल्हा दंडाधिकारी, तहसीलदार, नायब तहसीलदार आणि भूमी अभिलेख विभागातील सर्व राजपत्रित अधिकाऱ्यांना लागू राहील. **◆ (तथा वृत्तसेवा)**

विद्यार्थ्यांची ९० टक्के उपस्थिती

◆ **नागपूर, १३ एप्रिल** राज्य सामाईक प्रवेश परीक्षा कक्षातर्फे शैक्षणिक वर्ष २०२६-२७ साठी एएसी-कला शिक्षण (फाईन आर्ट) मध्ये रेखा व रंगकला, शिल्पकला, वस्त्रकला, मूर्तिकाम, अंतर्गत गृहसजावट, धातुकला, उपयोजित कला या अभ्यासक्रमांची राज्यातील विविध शिल्प्यातील २४ परीक्षा केंद्रांवर सीईटी परीक्षा घेण्यात आली. या सीईटी परीक्षेला ९० टक्के विद्यार्थी उपस्थित असल्याची माहिती सीईटी सेलकडून देण्यात आली. रविवारी झालेल्या एएसी-कला शिक्षण या सीईटी परीक्षेमध्ये २८७२ विद्यार्थ्यांपैकी २५५५ विद्यार्थी उपस्थित होते. या परीक्षेला एकूण २८७ विद्यार्थी अनुपस्थित होते. सामान्य ज्ञान व डिझाईन प्रॉक्टिकल या दोन विषयांची परीक्षा ऑफलाईन

राज्यी	राज्यी	राज्यी	राज्यी
10000 9000 600 300	0736 8995 3454 3643 4096 6831 7171 0432 0670 1963 3070 3462 3814 4155 5197 7170 7167	10000 9000 600 300	1113 1198 1886 2307 3234 6532 7632 0429 2030 2402 3079 7791 7948 9250 9288 9606 9601
10000 9000 600 300	2572 0593 2396 3258 3397 4800 5550 0914 1007 3532 3594 4162 4718 7598 8262 8309 8535	10000 9000 600 300	4698 6438 0003 0169 3411 5689 8517 0048 0708 1080 1377 1427 3654 4657 6009 6248 7796

शासकीय योजनांचा ६१७ लाभार्थीनी घेतला लाभ

खापरखेडा, १३ एप्रिल

छत्रपती शिवाजी महाराज महाराजस्य अभियान टप्पा १ अंतर्गत खापरखेडा औष्णिक वीज मनोरंजन गृहात शुक्रवार, १० एप्रिल शिबिराचे आयोजन करण्यात आले होते. यावेळी नागरिकांनी उत्स्फूर्त प्रतिसाद देत शासनाच्या विविध योजना अंतर्गत जवळपास ६१७ लाभार्थीना लाभ देण्यात आला. या शिबिराच्या अध्यक्षस्थानी सावेनचे उपविभागीय अधिकारी कुश मोटेवाणी तर प्रमुख पाहुणे म्हणून तहसीलदार अक्षय पोयाम, पंचायत समितीचे गटविकास अधिकारी मनोज हिरेळकर, उप अधिक्षक भूमिलेख अधिकारी प्रमोद बोकेडे, तालुका कृषी अधिकारी सोमनाथ साठे, संजय

गांधी निराधार योजना समितीचे अध्यक्ष चंद्रशेखर लांडे यांच्यासह भानेगाव, चिंचोली (खापरखेडा), सिध्देवाडा व तालुक्यातील सर्व प्रमुख विभागांचे अधिकारी उपस्थित होते. शिबिरादरम्यान महसूल विभाग मार्फत ५४ फेरफार प्रकरणे निकाली काढण्यात आली. १५ महसुली प्रकरणे निकाली काढून ७/१२ दुरुस्ती करण्यात आली. शिवाय ३८३ डिजिटल ७/१२ चे वाटप करण्यात आले. यावेळी सेतू मार्फत १०८ विविध प्रमाणपत्रे निर्गमित करण्यात आले. पुर्ववता विभाग मार्फत २० नवीन शिधापत्रिका वाटप करण्यात आले तर २९ आधारकार्ड अपडेशनचे करण्यात आले. यावेळी संजय गांधी निराधार योजने अंतर्गत ८ प्रमाणपत्र वितरित करण्यात आले. याप्रसंगी तहसीलदार पोयाम यांनी शासनाने अकृषक परवानगी रद्द

केली असून त्याऐवजी विकासा परवानगी व अकृषक आकारणी जमा करण्यासंदर्भात त्यांनी सविस्तर मार्गदर्शन केले. तसेच तालुक्यातील विविध विभागांमध्ये १५ विविध सेवांचे कामकाज महाराजस्य अभियानांतर्गत होणार असल्याचे त्यांनी स्पष्ट केले. उपविभागीय अधिकारी कुश मोटेवाणी यांनी आपल्या अध्यक्ष भाषणात म्हणाले, आम्ही शिबिरापूर्वी गावा गावात जाऊन नागरिकांच्या अडचणी जाणून घेतल्या व त्यांच्याकडून अर्ज घेतले त्यामुळे ६१७ लोकांना थेट लाभ देणे शक्य झाल्याचे सांगितले. शिबिरादरम्यान विविध विभागांमार्फत स्टॉल लावून नागरिकांच्या तक्रारींचे निराकरण केले तसेच संबंधित अधिकाऱ्यांनी शासनाच्या विविध योजनांची माहिती दिली. **◆ (तथा वृत्तसेवा)**

आजचा दिवस शब्दकोश-८७९१

1	2	3	4	5	6
7	8	9	10	11	12
13	14	15	16	17	18
19	20	21	22	23	24
25	26	27	28	29	30

मंगळवार, १४ एप्रिल २०२६ शके १९४८, विक्रम संवत् २०८२, पंचमग संवत्सर, उत्तरायण, सौर वसंत ऋतू, भारतीय सौर चैत्र-२४. **पंचांग** : तिथी- चैत्र, कृष्ण- १२, द्वादशी (२४.१५), नक्षत्र- शततारका (१६.०५), योग- शुक्ल (१५.३८), करण- कौलव (१२.४६) तैत्ति (२४.१५), नागपूर सूर्योदय- ५.५६, सूर्यास्त-१८.३२, दिनमान-१२.३६, चंद्र राशी- कुंभ, दिवस- शुभ. **दिनविशेष** : पंचक, रवि अश्विनी व मेष राशीत (९.३०), डॉ. आंबेडकर जयंती. **ग्रहस्थिती** : रवि- मीन/मेष (रेवती)/अश्विनी (नक्षत्रात), मंगळ (अस्त)- मीन, बुध (मार्ग)/उदित)- मीन, गुरु- मिथुन, शुक्र- मेष, शनि- मीन, राहू- कुंभ, केतू- सिंह, हर्षल- वृषभ, नेपच्यून- मीन, प्लूटो- मकर. **० आडवे शब्द:-** 1) गाजावाजा, 2) एक मोगल साम्राट, 3) शरीर हलवीत मोठमोठ्याने (हसणे किंवा रडणे), 4) भार, 5) श्रेष्ठ, 6) तट, 7) 13) माय, 14) बिजली, 15) सविदना-हीन, 16) चकणा, 17) दर्जा, 18) आधीचा, 20) बडबडचा, 22) अनिश्चित, 26) स्त्री, 27) ईश्वर. **० उभे शब्द:-** 1) पोतुशी, 2) आकाश, 3) हुज्जत, 4) दातुल, 5) उर्दद, 6) वेढव, 8) गायक, 10) धाक, 13) नाविकदल, 14) एक वाद्य, 16) नहर, 17) ऐसपैस, 18) तथ्यहीन, 21) पराक्रम, 23) प्रेक्षक, 24) भिक्षा, 25) या वेळी; हल्ली. (उत्तर: पुढील अंकात) **मागील कोड्याचे उत्तर**

द	ड	म	ड	ड	ड
र्	र	ती	ल	द	ड
चा	वा	वे	ड	घ	
गु	ल	जा	र	क	स
च	ज	हा	म	ह	त
ल	त	क	अ	ज	ब
वे	णू	स	म	अ	र
च	क	क	क	ड	का
क	ण	त	ड	ड	डा

सू-डोकू-५३८१

९	७	४	५	८
३	१	६	१	३
२	९	६	१	३
६	७	५	९	४
४	७	५	३	६
१	६	२	३	५

एक ते नऊ आकडे आडव्या व उभ्या सरळ रेषेत अशा प्रकारे भरायचे की एका रेषेत एक आकडा एकदाच आला पाहिजे. प्रत्येक सरळ रेषेत आणि ३ वाय ३ च्या प्रत्येक लहान चौकट सर्व एक ते नऊ आकडे आलेच पाहिजेत. आधीच्या छपील आकड्यांची अजिबात हलवाहलव करायची नाही. प्रत्येक कोड्याला एकच उत्तर आहे. **सू-डोकू-५३८०**

६	१	७	९	३	४	२	८
९	८	७	२	४	१	६	५
४	३	२	८	५	७	९	१
७	४	१	३	८	५	२	६
२	६	८	७	४	१	३	५
३	५	९	६	१	२	८	७
५	७	४	१	६	९	३	२
१	२	६	४	२	७	५	९
१	२	६	४	३	८	५	७